BUSINESS ADVISORY COMMITTEE

(Tenth Lok Sabha)

FIFTY-FIFTH REPORT

(Presented on 28-11-1995)

The Business Advisory Committee held a sitting on Monday, the 27th November, 1995.

- 2. The Committee recommend the allocation of time to the following items of business as shown against each:—

 (1) Discussion on the Statutory Resolution seeking 4 hours
 - (1) Discussion on the Statutory Resolution seeking approval of President's Rule in the State of Uttar Pradesh.
 - (2) Discussion on the Statutory Resolution seeking disapproval of the Depositories Ordinance, 1995.
 - (3) The Depositorics Bill, 1995. (Replacing the Ordinance) (Consideration and passing)

(4) Discussion on the Statutory Resolution seeking disapproval of the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Ordinance, 1995.

(5) The Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Bill, 1995. (Replacing the Ordinance) (Consideration and passing)

(6) Discussion on the Statutory Resolution seeking disapproval of the Building and Other Construction Workers' Welfare Cess Ordinance, 1995.

- (7) The Building and Other Construction Workers' Welfare Cess Bill, 1995. (Replacing the Ordinance) (Consideration and passing)
- (8) Discussion on the Statutory Resolution seeking disapproval of the Industrial Disputes (Amendment) Ordinance, 1995.
- (9) The Industrial Disputes (Amendment) Bill, 1995 after it has been passed by Rajya Sabha. (Replacing the Ordinance) (Consideration and passing)

2 hours

2 hours

2 hours

NEW DELHI; November 27, 1995 SHIVRAJ V. PATIL Chairman, Business Advisory Committee.

Agrahayana 6, 1917 (Saka)

MGIP(PLU)MRND-4140LS-28-11-1995.